THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D, R. CHAVAN): (a) Yes, Madam.

(b) The effect and implications of the Supreme Court judgment are under active consideration of the Government.

### **HILTON HOTELS**

49. SHRI M. S. OBEROI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 194 in the Rajya Sabha on the 14th November, 1966 and state:

(a) whether any final decision has since been taken by Government regarding the proposal to establish hotels in the country in collaboration with Hilton Hotels Corporation of U.S.A. and

(b) if so, the details of the decision taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The draft agreement under consideration of the is Government and no final decision has yet been taken.

## **REDUCTION IN SUGAR QUOTA OF** STATES

50. SHRIMATI USHA BARTHA-KUR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the sugar quota of different States has recently been reduced; and

(b) if so, what are the details of the present quota of each State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRI-CULTURE, COMMUNITY ' DEVE-AND COOPERATION LOPMENT (SHRI ANNASAHEB SHINDE): (a) Yes, Madam.

(b) A statement showing the present quota of each State It attached.

## to Questions STATEMENT

#### Present monthly quota of sugar of each State

| State  |         |      |     | Quota<br>in<br>tonnes |  |  |
|--|---------|------|-----|-----------------------|--|--|
| I. Andhra Pra  | desh    |      |     | 7,520                 |  |  |
| 2. Assam   |         |      |     | 4,178                 |  |  |
| 3. Bihar .   |         |      |     | 9,192                 |  |  |
| 4 Cujarat  |         | •    |     | 15,876                |  |  |
| . Haryana  |         |      |     | 3,008                 |  |  |
| 6. Kerala  |         | 4    | ÷.  | 5,849                 |  |  |
| 7. Madhya Pr   | adesh   |      |     | 9,192                 |  |  |
| 8. Madras .  |         |      | ×   | 9,609                 |  |  |
| 9. Maharashtr  | a.      |      | 8   | 23,815                |  |  |
| 10. Mysore .   |         |      |     | 7,938                 |  |  |
| 11. Orissa .   | ÷.      |      |     | 3,760                 |  |  |
| 12. Punjab .   |         |      |     | 7,103                 |  |  |
| 13. Rajasthan  |         |      |     | 5,849                 |  |  |
| 14. Uttar Pradesh  |         |      |     | 16,712                |  |  |
| 15. West Benga   | 1.      |      |     | 17,548                |  |  |
| 16. Chandigarh   |         | ÷    |     | 350                   |  |  |
| 17. Delhi .  | (*)     |      |     | 6,000                 |  |  |
| <ol> <li>Goa, Daman, Diu and Da-<br/>dra Nagar Haveli</li> </ol> |         |      |     | 668                   |  |  |
| 19. Himachal Pradesh .   |         |      |     | 794                   |  |  |
| 20. Jammu and Kashmir .  |         |      |     | 1,170                 |  |  |
| 21. Manipur  |         |      | ×   | 125                   |  |  |
| 22. Nagaland   |         |      |     | 104                   |  |  |
| 23. NEFA .   |         |      | 4   | 84.                   |  |  |
| 24. Pondicherry  |         |      | ÷   | 292                   |  |  |
| 25. Tripura .  |         |      |     | 209                   |  |  |
| 26. Andaman a  | nd Nice | obar |     |                       |  |  |
| Islands .  |         |      | 120 | 75                    |  |  |
| 27. Lacadive Isl   | ands    |      |     | 21                    |  |  |

#### INTER-DISTRICT MOVEMENT OF FOOD-GRAINS

51. SHRI R. S. KHANDEKAR: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

(a) whether it is a fact that the Central Government are not in favour of interdistrict movement of foodgrains in many States and particularly in the State of Madhya Pradesh; and

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